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STATEMENT re Fire Accident at Bhakra

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): Sir, I beg to lay on the Table a statement regarding the fire accident which occurred at Bhakra on the 13th May, 1960. [Placed in Library. See No. LT-2188/60.]

ANNUAL REPORT OF THE DAMODAR VALLEY CORPORATION FOR 1958-59 AND RELATED PAPERS

HAFIZ MOHAMMAD IBRAHIM: Sir, I also beg to lay on the Table, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948, a copy of the Annual Report of the Damodar Valley Corporation for the year 1958-59, together with the Audit Report on the accounts of the Corporation for the said year. [Placed in Library. See No. LT-2189/60.]

Annual Report on the working and affairs of the Government Telephones Board Limited, New Delhi, for 1958-59 and related papers

THE MINISTER OF TRANSPORT COMMUNICATIONS (D_R. P. SUBBARAYAN): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Annual Report on the working and affairs of the Government Telephones Board Limited, New Delhi, for the year 1958-59, together with the Auditor's Report and the comments of the Comptroller Auditor-General of India thereon. [Placed in Library. See No. LT-2191/60.1

NOTIFICATIONS UNDER THE INDIAN TELE-GRAPH ACT, 1885

DR. P. SUBBARAYAN: Sir, I also beg to lay on the Table, under subsection (5) of section 7 of the Indian Telegraph Act, 1885, a copy each of the following Notifications of the Ministry of Transport and Communications (Department of Communications and Civil Aviation—Posts and Telegraphs Board):—

- (i) Notification S.O. No. 1312, dated 18th May, 1960, publishing certain amendments in the Indian Telegraph Rules, 1951.
- (ii) Notification S.O. No. 1583, dated the 19th May, 1960, publishing the Indian Telegraph (Amendment) Rules, 1960.
- (iii) Notification G.S.R No. 826, dated the 24th May, 1960, publishing certain amendments in the Indian Telegraph Rules, 1951.

[Placed in Library. See No. LT-2190/60 for (i) to (iii).]

ANNUAL REPORT OF THE ALL-INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI FOR 1959-60

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, under section 19 of the All-India Institute of Medical Sciences Act, 1956, a copy of the Fourth Annual Report of the All-India Institute of Medical Sciences, New Delhi, for the year 1959-60. [Placed in Library. See No. LT-2260/60.]

AMENDMENTS IN THE FERTILIZER (CONTROL) ORDER, 1957

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA) Sir, on behalf of Dr. Panjabrao S. Deshmukh, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Agriculture) Notification G.S.R. No. 521, dated the 28th April, 1960, publishing certain amendments in the Fertilizer (Control) Order, 1957. [Placed in Library. See No. LT-2192/60.]